




(20)

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16-12-2017~~. 16-1-18


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	For filing objections	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Shreyas A for VGB Associates 9036118414	for Respondent No.8	
2)	Venkatamahayane B.S.	for R 1	
3)	Deepak S Shetty 9762818278	for Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for R-1 to R-3 is present. Counsel for R-8 is also present. Memo is taken up today. Counsel for Petitioner requested further time to file objections to the memo. List it on 02.02.2018.


Member (T)


Member (J)